

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1973-1974/2014

CHIRAUNJI LAL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 20-02-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Mr. Sanjay Kumar Dubey, AOR
Ms. Shuchi Singh, Adv.
Mr. Krishna Kant Dubey, Adv.
Mr. Vivek Kumar Pandey, Adv.

Mr. Rajiv Ranjan Dwivedi, AOR

For Respondent(s) Mr. Adarsh Upadhyay, AOR
Mr. Shashank Pachauri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the appellants submits that he has been recently engaged in the matter and has received the lower court records only day before yesterday and would require some time to be fully prepared to assist the court and thus, further time be granted.

2. In view thereof, the matter be listed on 20.03.2025.

(SAPNA BISHT)

(RAVINDER KUMAR)

COURT MASTER (SH)

COURT MASTER (NSH)